

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00600/2017

Jabalpur, this Wednesday, the 27th day of November, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Archeological Survey of India Workers Union, through its secretary, Deepak Raikwar W/o Phool Chand Raikwar, aged about 35 years, Head Office, at Jantar Mantar, Sansad Marg New Delhi 110001 Branch Bhopal Circle Bhopal M.P.462001 7000984227
2. Nathuram Kushwaha S/o Bandi Kushwaha, aged about 42 years, casual labour Khajuraho, R/o Tehsil Rajnagar Khajuraho District Chhattarpur **-Applicants**

(By Advocate-**None**)

V e r s u s

1. Union of India, Department of Archeological Survey of India, through its Director General Janpath New Delhi 110011
2. Deputy Director (Administration) Government of India Archeological Survey of India, Janpath New Delhi 110001
3. Superintendent Department of Archeological Survey of India, GTB Complex B Block TT Nagar, New Market Bhopal M.P. 462003 **- Respondents**

(By Advocate-**Shri B.K. Mishra proxy counsel for Shri K.N. Pethia**)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that neither the applicant nor his counsel has appeared in the last two consecutive dates i.e. 22.02.2019 and 21.06.2019. Today again when the matter was called no one has appeared on behalf of the applicant. Thus, it seems that the applicant is not interested in prosecuting the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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